

**BUSINESS ADVISORY COMMITTEE
(NINTH LOK SABHA)**

SEVENTEENTH REPORT

(Presented on 27-12-1990)

The Business Advisory Committee held a sitting on Thursday, the 27th December, 1990.

2. The Committee recommend the allocation of time to following items of business as shown against each:—

- (1) The Reserve Bank of India (Second Amendment) Bill, 1990. 2 hours
(Replacing the Ordinance).
(*Consideration and passing*)
- (2) The Taxation Laws (Amendment) Bill, 1990. (Replacing the Ordinance). 2 hours
(*Consideration and passing*)
- (3) Discussion on the Resolution regarding President's Rule in the State of Assam. }
(4) Discussion and Voting on the Supplementary Demands for Grants (Assam) for 1990-91. } 3½ hours
- (5) Discussion on the Resolution regarding President's Rule in the State of Goa. 2 hours
- (6) Discussion and Voting on the Supplementary Demands for Grants (General) 1990-91. 3 hours
- (7) Discussion and Voting on the Supplementary Demands for Grants (Jammu & Kashmir) for 1990-91. 3½ hours

3. The Committee also recommend that the sittings of the House fixed for 31 December, 1990 and 1 January, 1991 be cancelled and the House might sit on 9 and 10 January, 1991.

4. The Committee further recommend that questions listed for 31 December, 1990 and 1 January, 1991 may be put down for answer on 9 and 10 January, 1991, respectively, and to give effect to this recommendation the relevant rule may be suspended.

5. The Committee also recommend that discussion under rule 193 on the rise in prices of essential commodities may be held on Wednesday, the 2nd January, 1991 at 4 p.m.

NEW DELHI;
December 27, 1990
Pausa 6, 1912 (Saka)

RABI RAY
Chairman,
Business Advisory Committee